Department in U.P. and Delhi have been reported so far during February and Marcj 1986.

(b) In one case two Telephone operators of Tis Hazari Exchange were detected to be responsible for manipulations in meter reading and in another case, a Lineman of Karol Bagh Exchange was considered to be responsible for unauthorised shift of telephone without official instructions. In U.P., ten Telephone Operators of Moradabad were detected for passing free trunk calls and seven officials of Lucknow used bogus certificate for getting house building advance. Disciplinary action against the erring officials has been initiated.

Electronic Telephone Exchange in Madhya Pradesh and Bihar

- 30. SHRI RAMCHANDRA BHA-RADWAJ; Will the Minister of COMMUNICATIONS be pleased to state:
- (a) whether electronic telephone exchanges are proposed to be set up in Madhya Pradesh and Bihar; and
- (b) if so, what are the details of these exchanges, indicating their estimated cost, capacity and location in each state?

THE MINISTER OF STATE OF THE MINISTRY OF COMMUNICATIONS (SHRI RAM NIWAS MIRDHA): (a) Yes, Sir.

(b) The required information is given in the enclosed statement.

Statement

Estimated Cost, Capacity and Location of Electronic Telephone Exchanges proposed to be set-up in Madhya Pradesh and Bihar.

SI. Na.		N	amc	of pl	lace		Capacity (in No. of lines)	Estimated cost (in lakhs of Rupees)		
1	2								3	4
A.	Bihar									
3	Dumka .							•	400	47. 10
2	Purnea .				,	•	•		6oo_	90.17
3	Nawadah .		:		•	→ ‡			400	44 · 61
4	Hajipur .		••		•	•	•		400	50 · 62
5	Madhubani								400	50 · 33
6	Patna			•	•			•	10,000	730.0
7	Ranchi .		•	•	•		•	•	3,000	437 · o
B.	Madhya Prac	lesh							<u>.</u>	
1	Ambikapur								.600	43 · 26
2	Ralaghat .			•		•			600	47 · 90
3	Betul .			. •	•		•	•	400	45.11
4	Dhst			•					400	35.55
5	Guna .					•	,		600	49 · 93

1.	2		 	, 	-			3	4
6	Mandla			•				400	39.93
7	Shajapur			٠.,			•	400 ~	48 ⋅ 8 0
8	Shivpuri							600	5 5 94
9	Bhind.							600	35 70
10	Datia						•	400	ვი 68
1 I	Tikamgar	h						400	33 · 50
12	Khargone	٠.				•		400	45· o
13	Bhopal				•		, •	4,000	634· o
14	Jabalpur							5,000	825.0
15	Indore							10,000	1600 · 0

Sick Industrial Units

- 31. DR. MOHD, HASHIM KIDWAI: Will the Minister of INDUSTRY be pleased to state:
- (a) the number of sick industrial units in the country taken over by the Central Government during the last two years, State-wise; and
- (b) the number of sick units which have become economically viable during the same period?

THE MINISTER OF STATE IN THE DEPARTMENT OF INDUSTRIAL DEVELOPMENT (SHRI M. ARUNA-CHALAM): (a) and (b) No industrial undertaking has been taken over by the Government under the provisions of Industries (Development and Regulation) Act, during the last two years.

Closing down of Engineering Projects India Ltd.

32. SHRI CHITTA BASU:

SHRI RAMKRISHNA MAZUM-DER:

Will the Minister of INDUSTRY be pleased to state:

(a) whether the Central Government have taken a final decision to to close down thi Engineeding Projects India Ltd.; and (b) if so, what are the reasons therefor?

THE MINISTER OF STATE IN THE DEPARTMENT OF INDUSTRY (SHRI M. ARUNACHALAM): (a) and (b) In view of the fact that Engineering Projects (India) Limited is suffering continuous losses, certain proposals have been formulated for restructuring of the company. Various aspects and implications of the restructuring are being studied.

Import of D-2 Aminobutanol

- 33. SHRI RAJNI RANJAN SAHU: Will the Minister of INDUSTRY be pleased to state:
- (a) whether it is a fact that his Ministry appointed a committee about 2 years back to make on the spot investigation in regard to the allegation made about the import of D-2 Aminobutanol under the name of DL-2 Aminobutano. for the production of an Anti-TB drug:
- (b) if so, whether the investigation has been completed;
- (c) if so, what are the details of findings and what action has been taken on the report of the Committee;
- (d) if not, what is the stage of investigation and by when the final findings will be made available; and